# POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

# SYNCOM FORMULATIONS (INDIA) LIMITED (SFL)

**Regd. Office: 7, Niraj Industrial Estate, Off Mahakali Caves Road, Andheri (E), Mumbai-400093**
**Telephone No.: 022-30887744, Fax No.: 022-30887755.**
**Email id: sfil87@syncomformulations.com**

This Post Offer Public Announcement **(this "Post PA")** is being issued by Comfort Securities Ltd **(the Manager to the Offer)** on behalf of Mr. Kedarmal Bankda and Mr. Vijay Bankda (herein after referred to as Acquirers) and Mrs. Vimla Bankda, M/s. Kedarmal Bankda (HUF), M/s. Shankar Lal Bankda (HUF), M/s. Vijay Bankda (HUF), Mr. Ankit Bankda, Mrs. Asha Bankda, Mr. Rahul Bankda, Mrs. Sulabh Bankda, Mr. Ankur Bankda, M/s. Rahul Bankda (HUF), M/s. Strand Developers Pvt. Ltd and M/s. Paradise Vyapaar Pvt. Ltd being persons acting in concert with the Acquires (herein after referred to as PACs) and this post PA is in continuation of, and should be read in conjunction with the Original Public Announcement dated July 6, 2010, Corrigendum to the Public Announcement and the Letter of Offer dated January 3, 2011, issued/sent by on behalf of the Acquirers and PACs pursuant to and in compliance with the Regulations 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto **(the "SEBI(SAST) Regulations').**

This Open Offer is made by the Acquirers and PACs to acquire up to 34,66,870 Equity shares of face value of Rs. 10/- each of the Syncom Formulations (India) Limited **("SFL" or "Target Company")** representing 20% of total issued, subscribed and paid up capital of the Target Company ("Offer Size") at a price of Rs. 35/- (Rupees Thirty Five Only) per fully paid up equity share **("Offer Price")** payable in cash.

The details required to be notified under the SEBI (SAST) Regulations following completion of the offer are as under :

| | | | |
|---|---|---|---|
| 1. | Name of the Target Company | : | **SYNCOM FORMULATIONS (INDIA) LIMITED** |
| 2. | Name and Address of the Acquirers and PACs | : | **Acquirers :**<br>Mr. Kedarmal Bankda and Mr. Vijay Bankda<br>Address : 351, Shiv Kuti, Saket Nagar, Indore -452018, M.P.<br>**persons acting in concert with the Acquires (herein after referred to as PACs)**<br>Mrs. Vimla Bankda, M/s. Kedarmal Bankda (HUF), M/s. Shankar Lal Bankda (HUF), M/s. Vijay Bankda (HUF), Mr. Ankit Bankda, Mrs. Asha Bankda, Mr. Rahul Bankda, Mrs. Sulabh Bankda, Mr. Ankur Bankda, M/s. Rahul Bankda (HUF)<br>Address : 351, Shiv Kuti, Saket Nagar, Indore -452018, M.P.<br>M/s. Strand Developers Pvt. Ltd<br>7, Niraj Industrial Estate, off Mahakali Caves Road, Andheri (E), Mumbai - 400093<br>M/s. Paradise Vyapaar Pvt. Ltd<br>61, Kali Krishna, tagore Street, Kolkata - 700007 |
| 3. | Name of Manager to the offer | : | **Comfort Securities Ltd** |
| 4. | Name of Registrar to the offer | : | **Ankit Consultancy Pvt. Ltd** |
| 5. | Offer details<br>a) Date of Opening of the Offer<br>b) Date of Closing of the Offer | :<br>: | <br>January 8, 2011 (Saturday)<br>January 27, 2011 (Thursday) |

6. Details of the acquisition:

| S.No. | Particulars | Proposed in the Offer Document | | Actuals | |
|---|---|---|---|---|---|
| (i) | **Offer Price:**<br>Fully Paid-up Equity Shares<br>Partly Paid-up Equity Shares | Rs.35/- per fully paid up equity share of Rs. 10/- each<br>NA | | Rs. 35/- per fully paid up equity share of Rs.10/- each<br>NA | |
| | | Number | (%) Paid up capital | Number | (%) Paid up capital |
| (ii) | Shareholding of Acquirer(s) and PACs before MOU / P.A. | 1,34,48,274 | 77.58 | 1,34,48,274 | 77.58 |
| (iii) | Shares acquired by way of SPA or Market Purchases | NA | NA | NA | NA |
| (iv) | Shares acquired in the Open Offer | 34,66,870 | 20.00 | 5,77,175 | 3.33 |
| (v) | Size of the Open Offer (No. of shares multiplied by Offer Price per Share) | Rs.12,13,40,450/- | | Rs. 2,02,01,125/- | |
| (vi) | Shares acquired after PA but before 7 working days prior to Closure Date, if any. | Nil | Nil | Nil | Nil |
| (vii) | Post Offer Share Holding of Acquirer(s) & PACs (ii+iii+iv+vi) | 1,69,15,144 | 97.58 | 1,40,25,449 | 80.91 |
| (viii) | Pre & Post Offer Shareholding of Public | **Pre Offer** | **Post Offer** | **Pre Offer** | **Post Offer** |
| | | 38,86,074<br>22.42% | 4,19,204<br>2.42% | 38,86,074<br>22.42% | 33,08,899<br>19.09% |

| | | | |
|---|---|---|---|
| 7. | Status of Escrow Account | : | Amount of Rs. 2,02,01,125/- was transferred to Special Account for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the Escrow is yet to be released to the Acquirers. |
| 8. | Payment of Interest, if any | : | Not Applicable |
| 9. | Status of Investor Compliances received, if any | : | Nil |

**The Acquirers accept full responsibility for the information contained in this Post PA and also for fulfilling its obligations as laid down in the SEBI (SAST) Regulations.**

This Post Public Announcement will also be available on SEBI website at www.sebi.gov.in.

| Issued by the Manager to the Offer : | For and On Behalf of the Acquirers : |
|---|---|
| COMFORT<br>**COMFORT SECURITIES LTD.**<br>SEBI Registration No.INM000011328<br>A-301, Hetal Arch, Opp Natraj Market,<br>S. V. Road, Malad (West),<br>Mumbai - 400 064.<br>**Tel nos.:** 022- 28449765/28449766<br>**Fax no.:** 022 - 28892527<br>**Contact Person** : Mr. Sarthak Vijlani<br>**Email:** sarthak@ comfortsecurities.co.in<br>**Website :** www.comfortsecurities.co.in | **Mr. Kedarmal Bankda**<br>**And**<br>**Mr. Vijay Bankda**<br>351, Shiv Kuti, Saket Nagar,<br>Indore -452018, M.P. |

**Place : Mumbai** **Date: 5th February 2011**